

relative attractiveness of other instruments of savings.

(c) Credit : Deposit ratio of Public Sector Banks as on the last Fridays of March '84, '85, '86 and '87 stood at 67.3 per cent, 66.9 per cent, 64.8 per cent and 60.4 per cent respectively.

Loan to Urban Poor in Bangalore City

*243. SHRI V. S. KRISHNA IYER: Will the Minister of FINANCE be pleased to state:

(a) the total number of applications issued for the sanction of loans to urban poor in Bangalore City;

(b) whether it has come to the notice of Government that only few application forms were given to different selected nationalised banks;

(c) the total number of beneficiaries;

(d) the total amount of loan disbursed/proposed to be disbursed;

(e) whether proper verification was made before sanctioning the loan to the beneficiaries; and

(f) whether some beneficiaries were found to have furnished wrong information; if so, the steps taken/proposed against such beneficiaries and the bank officials concerned?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (f) The Hon'ble member is presumably referring to the loans given under Self-Employment Programme for Urban Poor (SEPUP). Canara Bank, the convenor bank for Bangalore city for SEPUP has reported that 26,486 applications were issued during 1986-87 and sufficient number was made available to urban poor through various public sector banks depending upon the target allocated to them. Out of the proposals received during 1986-87 the banks sancti-

oned loans in 8,626 cases and disbursed an amount of Rs. 257.37 lakhs.

The banks' branches are required to appraise loan applications in accordance with the instructions issued by Reserve Bank of India (RBI). Wherever in the information given by applicants the discrepancies were of minor nature they were rectified and when such discrepancies/wrong information were of major nature the loan applications were rejected and applicants were informed accordingly.

Agreement with USSR Nuclear Reactors

2421. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the progress made in negotiations with the USSR for the supply of power reactors;

(b) whether our requirements in terms of technical specifications and design capacity have been conveyed to the USSR;

(c) whether USSR has indicated the cost including installation as well as the terms of Payment;

(d) when a formal agreement is likely to be entered into; and

(e) when the first power reactor under this agreement is expected to become operational?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) to (d). Discussions are continuing on technical, cost, safeguards and other aspects of the offer. It is too early to indicate the outcome of the negotiations.

(e) Does not arise at this stage.